

**GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

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**LOK SABHA**

**UNSTARRED QUESTION NO.5445  
TO BE ANSWERED ON 28.03.2018**

**NewLaw Colleges**

**5445. SHRIMATI NEELAM SONKER**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has received proposals for setting up of law colleges from various State Governments including that of Uttar Pradesh during the last three years;
- (b) if so, the number of such proposals received along with the number of proposals approved and the number of proposals still pending;
- (c) whether the Government has prepared any new action plan for setting up of law colleges in recent years; and
- (d) if so, the details thereof ?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND  
CORPORATE AFFAIRS**

**(SHRI P.P. CHAUDHARY)**

(a) to (d) The information is being collected and will be laid on the Table of the House.

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